F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

*****

New Delhi, the 21st November, 2017

To,
The Chief Commissioner of CGST & Central Excise,
Jaipur Zone,
New Central Revenue Building, Statue Circle,
C-Scheme,
Jaipur – 302 005

Subject: General Election to the Legislative Assembly of Gujarat, 2017 – Appointment of Expenditure Observers. – Reg.

Sir,


2. Appointment letter of Shri Vikas Kumar Jeph is also enclosed with the request to intimate the officer to make his visit to the assigned ACs/Dist. Hq. on the next date on the last date of withdrawal of candidatures i.e. 25.11.2017.

Yours faithfully,

Encl. As above.

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Encl. as above

Copy to:
1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Mukesh Kumar, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 21st November, 2017

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Gujarat, 2017–Appointment of Expenditure Observer – Reg.

Sir,
I am directed to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Commission has deployed Sh. Vikas Kumar Jeph, IRS(C&CE):06 (R-19161) as Expenditure Observer of AC Nos. 85, 88 and 89, District Junagadh, Gujarat (Phase-I) in the General Election to Gujarat Legislative Assembly, 2017.

2. Appointment letter of Sh. Vikas Kumar Jeph, IRS(C&CE):06 (R-19161) is being forwarded herewith with the request to intimate the Officer to make his visit to the assigned ACs/Dist. Hq. on the next date of last date of withdrawal of candidatures i.e. 25.11.2017.

Yours faithfully,

(MUKESH KUMAR)
UNDER SECRETARY

Copy to:-
1. The Chief Electoral Officer, Gujarat, Gandhinagar for information and necessary action. (By Camp Bag/e-mail)
2. The District Election Officer, Dist. Junagadh, Gujarat for information and necessary action. (By Speed Post/e-mail)
3. Sh. Vikas Kumar Jeph, IRS(C&CE):06 (R-19161) with the request to make his visit to the ACs/Dist. Hq. assigned to him on 25.11.2017. (vki222@gmail.com, mob. no. 09571016401) (By e-mail)

(MUKESH KUMAR)
UNDER SECRETARY